

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

32. C.P.(IB)-1165(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Bank of Maharashtra**  
**V/s**  
**Rajendra Gaikwad Personal Guarantor of**  
**Sudhir Buildtech Private Limited**

**Section: 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Atishay Jain i/b. Adv. Kunal Kanungo appeared for the Respondent. Due to paucity of time the matter could not be taken up. List this matter on **06.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**